

HIGH COURT OF UTTARANCHAL AT NAINITAL
NOTIFICATION

No. 199. /UHC/Admin.A/2004

Dated: November 22,2004

Pursuant to Notification No. 1416 /XXVII (5)/Trade Tax/2004 dated 19.11,2004, issued by the Government of Uttaranchal, Dehradun, Sri Raj Krishan, District & Sessions Judge, Uttarakshi to be the Chairman, Trade Tax Tribunal, Uttaranchal vice Sri R. M.Bajpai.

By Order of the Court

Sd/-
(V.K. Maheshwari)
Registrar General